

## NOTICE

All concerned are hereby informed that w.e.f. **16<sup>th</sup> January, 2020**  
Onwards National Company Law Appellate Tribunal (NCLAT) will be  
functioning in the **2<sup>nd</sup> & 3<sup>rd</sup> Floor of Mahanagar Doorsanchar Sadan**  
**(M.T.N.L. Building), 9, CGO Complex, Lodhi Road, New Delhi — 110003.**

By the order of Hon'ble Chairperson

-sd/-

Registrar

### **NATIONAL COMPANY LAW APPELLATE TRIBUNAL**

**2<sup>nd</sup> FLOOR, M.T.N.L BUILDING, NEAR SCOPE COMPLEX, CGO COMPLEX, NEW DELHI**

**DAILY CAUSE LIST DATED 30.01.2020 (THURSDAY)**

**COURT OF CHAIRPERSON**

**10:30 AM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Ms. Shreesha Merla, Member (Technical)**

**For Admission (Fresh Cases)**

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp. App. (AT) (Ins) No. 52 of 2020	SRK Constructions & Projects Pvt. Ltd. Vs. Thyssenkrupp Industries India Pvt. Ltd.	Ranbir Yadav	
2.	Comp. App. (AT) (Ins) No. 104 of 2020	Punit Beriwala Vs. Shambhu Agencies Pvt. Ltd & Ors.	Suraj Malik	Sandeep Bajaj
3.	Comp. App. (AT) (Ins) No. 105 of 2020	Gouri Prasad Goenka Vs. Surendra Kumar Agarwal & Anr.	Mrinal Elkar Mazumdar	Shruti Agarwal
4.	Comp. App. (AT) (Ins) No. 110 of 2020	Damodar Valley Corporation Vs. Cosmic Ferro Alloys Ltd. & Anr.	Madhumita Bhattacharjee	
5.	Comp. App. (AT) (Ins) No. 120 of 2020	Earth Gracia Buildcon Pvt. Ltd. (Through Its Resolution Professional MS. Manisha Rawat) Vs. Connoisseur InfraBuild Pvt. Ltd.	Varsha Banerjee	
6.	Comp. App. (AT) (Ins) No. 121 of 2020	Radhika Mehra Vs. Vaayu Infrastructure LLP & Anr.  <b>With</b>	Varsha Banerjee	

7.	Comp. App. (AT) (Ins) No. 1069-1070 of 2019	Yogesh Mehra. Vs. Vaayu Infrastructure LLP.	Akshat Singh	Nirav Shah-R1 Raghav Shankar-R2
8.	Comp. App. (AT) (Ins) No. 124-125 of 2020	Suraj Jose Vs. Federal Bank Ltd & Anr.	B. Renjith Marar	
9.	Comp. App. (AT) (Ins) No. 129 of 2020	Infra Industries Ltd. Vs. Ingenia FZE	Pratishka Sharma	
10.	Competition Appeal (AT) No. 01 of 2020	Maj Pankaj Rai Vs. Secretary, Competition Commission of India & Ors.	Pankaj Rai	

#### For Orders

11.	I.A No. 81 of 2020 in Comp. App. (AT) No. 346 of 2018	Union of India Vs. Infrastructure Leasing and Financial Services Ltd. & Ors.	S. Ramdakantha	Gauri Rasgotra
12.	Comp. App. (AT) (Ins) No. 1380 of 2019	Amit Katyal Vs. Meera Ahuja & Anr.	Bina Gupta	Lokesh Bhola-R1 to R3 Jugraj Singh Bedi-IRP
13.	Comp. App. (AT) (Ins) No. 1056 of 2019 & I.A No 4033,4303 of 2019	Rajesh Goyal. Vs. Babita Gupta & Ors.	Sandeep Bhuraria	Sudeep Shrolriya-R1,2&3 Rishabh Jain-IRP Kumar Shivam
14.	Comp. App (AT) (Ins) No. 1501 of 2019	Dhiraj Prabhu Vs. Rajeev Shetty & Anr.	P V Dinesh	Ashok Kriplani
15.	Comp. App. (AT) (Ins) No. 22 of 2020	Bharat Heavy Electricals Ltd Vs. Anil Goel, Liquidator of Visa Power Ltd. & Anr.	Punit D.Tyagi	Gaurav Mitra-R1 Abhijit Sinha-R2
16.	Comp. App. (AT) (Ins) No. 34 of 2020	Prakash Shanker Mishra & Ors. Vs. Ashok Kriplani & Anr.	Abhay Kumar Das	
17.	Comp. App (AT) (Ins) No. 39 of 2020	Raj Kumar Garg & Anr. Vs. Health Care At Home India Pvt. Ltd. & Anr.	Rupesh Tyagi	S k Sharma
18.	Comp. App. (AT) (Ins) No. 85-86 of 2020	Excel Engineering & Ors. Vs. Vivek Murlidhar Dabhade	G. Aniruth Purusothaman	Jatin Zaver
19.	Comp. App. (AT) No.330 of 2019	Ram Avtar Yadav & Anr. Vs. H.S. Realty Pvt. Ltd. & Ors.	Rakesh Kumar	Vineeta Rathore-R2,3 Kumarpal R. Chopra-R5 to 7

**For Admission (After Notice)**

<b>20.</b>	Comp. App (AT) (Ins) No. 1273 of 2019	Bijay Pratap Singh Vs. Unimax International & Anr.	Rajesh Kumar	Geetesh Meena-R1 Srishti Badhwar- R2
<b>21.</b>	Comp. App. (AT) (Ins) No. 1050 of 2019	Jharkhand Bijli Vitran Nigam Ltd. Vs. Tayo Rolls Ltd. & Ors.	Aabhas Parimal	Mohit Singh-R3
<b>22.</b>	Comp. App. (AT) (Ins) No. 1264 of 2019	Mukesh Kumar Aggarwal Vs. Anurag Gupta & Anr.	Swapnil Gupta	Rohan Chawla

**After the above or 12:00 Noon, whichever is earlier****For Orders**

<b>23.</b>	Comp. App (AT) (Ins) No. 1220 of 2019 & I.A No. 17 of 2020	India Power Corporation Ltd. Vs. Meenakshi Energy Ltd Through Resolution Professional R. Ravi Shankar Devarakonda & Ors.  <b>With</b>	Arijit Mazumdar	Biswajit Dubey
<b>24.</b>	Comp. App. (AT) (Ins) No. 1450 of 2019	Debasish Som Vs. Meenakshi Energy Ltd. Through Resolution Professional R. Ravi Shankar Devarakonda & Anr. <b>With</b>	Arijit Mazumdar	Bishwajit Dubey
<b>25.</b>	Comp. App. (AT) No. 271 of 2019	State Bank of India. Vs. India Power Corporation Ltd. & Ors.	Sumit Attri	Rishav Banerjee

**After the above or 12:45 PM, whichever is earlier****For Orders**

<b>26.</b>	Comp. App. (AT) (Ins) No. 1008 of 2019	Shubham Jain Vs. Gagan Ferrotech Ltd. & Anr.	Sanchit Garga	Syed Sarfaraz Karim-R2 Osama Suhail
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**02:00 PM**

**In the court of Hon'ble Mr. Justice S.J. Mukhopadhaya, the Chairperson and Hon'ble Mr. Justice Bansi Lal Bhat, Member (Judicial)**

**For Judgment**

<b>S. No.</b>	<b>Case No.</b>	<b>Name of the parties</b>	<b>Counsel for Appellants</b>	<b>Counsel for Respondents</b>
<b>1.</b>	Comp. App. (AT) (Ins) No. 11 of 2020	Kundan Care Products Ltd. Vs. Surya Kanta Satapathy & Ors.  <b>With</b>	Prithu Garg	Meher Tandon
<b>2.</b>	Comp. App (AT) (Ins) No. 75 of 2020	Kundan Care Products Ltd. Vs. Surya Kanta Satapathy & Ors.	Prithu Garg	

3.	Comp. App. (AT) (Ins) No. 1058 of 2019	IRK Raju. Vs. Immaneni Eswara Rao & Ors.	Ashish Verma	Praveen Kumar Singh
4.	Comp. App. (AT) (Ins) No. 1065 of 2019	Sanjeev Sharma Vs. Aamir Jamal & Anr.	Himanshu Tyagi	V. Tiwari-R1

#### For Orders (Fixing date of Hearing)

5.	Competition App. (AT) No. 15 of 2018  <b>Part Heard</b>	Federation of Gujrat State Chemists and Druggists Association &Anr. Vs. Competition Commission of India & Ors.  <b>With</b>	Gunjan Chowksey	Manmeet Arora-R1 Amit Gupta-R3 Mansi Kukreja-R4
6.	Competition App. (AT) No. 35 of 2018  <b>Part Heard</b>	Chemists & Druggists Association of Baroda &Anr. Vs. Reliance Agency & Ors.	Anshul Narayan	Mansi Kukreja-R1 Manmeet Arora-R3
7.	Competition Appeal (AT) No. 06 of 2018	All Kerala Chemists & Druggists Association &Ors. Vs. CCI &Ors. <b>With</b>	Sajith P. Warriar	Abhishek Yadav
8.	Competition Appeal (AT) No. 08 of 2018	A. N. Mohan Vs. Sudeep P M &Ors. <b>With</b>	Amit Gupta	Abhishek Yadav
9.	Competition Appeal (AT) No. 09 of 2018	Thrissur District Unit of AKCDA &Ors. Vs. CCI &Ors. <b>With</b>	Sajith P. Warriar	Abhishek Yadav
10.	Competition Appeal (AT) No. 10 of 2018	Kasargod District Unit of AKCDA &Ors. Vs. CCI &Ors.	Sajith P. Warriar	Abhishek Yadav
11.	Competition App. (AT) No. 18 of 2019	Godrej & Boyce Manufacturing Co. Ltd. Vs. Competition Commission of India & Ors. <b>with</b>	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh
12.	Competition App. (AT) No. 19 of 2019	Rajiv Jhangiani & Ors. Vs. Competition Commission of India & Ors.	Nisha Kaur Uberoi	Ankur Sood Kalyani Singh

#### For Orders

13.	Comp. App. (AT) (Ins) No. 957 of 2019	JSW Steel Ltd. Vs. Mahender Kumar Khandelwal & Ors.  <b>With</b>	Manmeet Singh	Misha, Bishwajit Dubey
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14.	Comp. App. (AT) (Ins) No. 1034 of 2019	Sanjay Singal & Anr. Vs. Punjab National Bank & Ors.  <b>With</b>	Heena George	Ritu Bhalla Bishwajeet Dubey (R1 & R4) Shantanu (R2), Manmeet Singh (R3)
15.	Comp. App. (AT) (Ins) No. 1035 of 2019	Kalyani Transco. Vs. Bhushan Power & Steel Ltd. Through RP & Ors. <b>With</b>	Nikhil Palli	Bishwajit Dubey Manmeet Singh- R1&2 Arvind Kr. Gupta- R4
16.	Comp. App. (AT) (Ins) No. 1055 of 2019	Jaldhi Overseas Pte. Ltd. Vs. Bhushan Power Steel Ltd & Ors.  <b>With</b>	Kumar Shashank Shekker	Charu Bansal-R2 Bishwajit Dubey- R3 Nishtha Chaturvedi-R4
17.	Comp. App. (AT) (Ins) No. 1074 of 2019	Medi Carrier Pvt Ltd. Vs. Mahendra Kumar Khandelwal RP of Bhushan Power and Steel Ltd & Anr. <b>With</b>	Sidhartha Sharma	Spandan Biswal- CoC, Vaijayant Paliwal- R1, Nishtha Chaturvedi-R2
18.	Comp. App. (AT) (Ins) No. 1126 of 2019	CJ Darcl Logistics Ltd. Vs. Mahender Kumar Khandelwal RP of Bhushan Power & Steel Ltd. <b>With</b>	Atul Shanker Mathur	Vaijayant Paliwal
19.	Comp. App (AT) (Ins) No. 1461 of 2019	State of Odisha & Ors. Vs. Bhushan Power & Steel Ltd & Anr.	Kirti Mishra	

#### For Hearing

20.	Comp. App. (AT) No. 236 of 2019 <b>Part Heard</b>	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. <b>With</b>	Priyanka Goswami	V P Singh-R4 P.S Bindra-R5
21.	Comp. App. (AT) No. 237 of 2019 <b>Part Heard</b>	Triveni Turbine Ltd. Vs. GE Triveni Ltd. & Ors. <b>With</b>	Siddharth Naidu	V P Singh-R4 P.S Bindra-R5
22.	Comp. App. (AT) No. 298 of 2019 <b>Part Heard</b>	Triveni Turbine Ltd. Vs. GE Triveni Ltd & Ors.	Arijit Mazumdar	
23.	Competition Appeal (AT) No. 05 of 2018 <b>Part Heard</b>	Karnataka Power Corporation Ltd. Vs. Competition Commission of India & Anr.	AchyuthAjith Kumar	Anurag Mathur (R2)

**After the above or 03:00 PM, whichever is earlier.**

#### For Hearing

24.	Comp. App. (AT) No. 185-186 of 2018 <b>Part Heard</b>	Anil Chandanmal Singhvi Vs. Union of India & Ors.  <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
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25.	Comp. App. (AT) No. 187-188 of 2018 <b>Part Heard</b>	Devendra Kumar Agrawal Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
26.	Comp. App. (AT) No. 189-190 of 2018 <b>Part Heard</b>	Sunil Hasmukhlal Shah Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Shally Bhasin-R1
27.	Comp. App. (AT) No. 192 of 2018 <b>Part Heard</b>	Union of India, MCA Vs. 63 Moons Technologies Ltd. &Ors. <b>With</b>	D Simon	Shally Bhasin-R1
28.	Comp. App. (AT) No. 196-197 of 2018 <b>Part Heard</b>	Jigish Shantilal Sonagara Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
29.	Comp. App. (AT) No. 198-199 of 2018 <b>Part Heard</b>	Berjis Desai Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
30.	Comp. App. (AT) No. 200-201 of 2018 <b>Part Heard</b>	NishaDutt Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
31.	Comp. App. (AT) No. 202-203 of 2018 <b>Part Heard</b>	Prashant Desai Vs. Union of India & Ors. <b>With</b>	Mahesh Agarwal	Sanjay Shorey
32.	Comp. App. (AT) No. 204-205 of 2018 <b>Part Heard</b>	Manjay Prakash Shah Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
33.	Comp. App. (AT) No. 206-207 of 2018 <b>Part Heard</b>	DiwangSunderrajNeralla Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
34.	Comp. App. (AT) No. 208 of 2018 <b>Part Heard</b>	63 Moons Technologies Ltd. Vs. Union of India & Ors. <b>With</b>	MishaRohtagiMohta	Sanjay Shorey
35.	Comp. App. (AT) No. 209 of 2018 <b>Part Heard</b>	Jignesh Prakash Shah Vs. Union of India & Ors.	MishaRohtagiMohta	Sanjay Shorey

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By Order  
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Registrar